

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

IA NOS. 695 OF 2016 & 696 OF 2016

IN

APPEAL NO. 13 OF 2017

Dated: 14th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Indian Wind Power Association (IWPA) Appellant(s)
Vs.
Madhya Pradesh Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. S. Venkatesh
Mr. Varun Singh
Mr. Shashank Khurana for R-1

Mr. Ganesh Umapathy
Mr. Rishabh Singh
Mr. Nitin Gaur
Mr. Aditya Singh for R-2

Ms. Mandakini Ghosh
Mr. Saransh Shaw for R-3

ORDER

I.A. No. 695 of 2016

(Appl. for impleadment)

Counsel for the Respondent No.2 is stated to be in personal difficulty. List the matter for hearing on **23.03.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

pr/vt